

CS NO. _____
UMA SHANKAR VS. PHOOL CHAND

13.05.2021

HEARD THROUGH VIDEO CONFERENCING.

Present :- Sh. Abhishek Bansiwala, Ld. Counsel for plaintiff (via video conferencing via cisco webex).
Sh. Lalit Gupta along with Sh. Siddharth Arora, Ld. Counsel for defendant (via video conferencing via cisco webex).

It is jointly submitted by Ld. Counsels for both the parties that matter has been settled between the parties and joint application for recording of their settlement before the court has already been filed in the Court.

At joint request, let the matter be listed for passing of the compromise decree on **20.05.2021**.

(ANURAG CHHABRA)
CIVIL JUDGE-03-C/THC
13.05.2021